

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

C I R C U L A R

**Subject:-** Demise of Shri Harbans Lal Malik, revered father of Sh. Shailender Malik, I.d. Special Judge (PC Act)(CBI)-21, Rouse Avenue Court Complex, New Delhi.

With profound sorrow and grief, this is to inform that Shri Harbans Lal Malik, revered father of Sh. Shailender Malik, I.d. Special Judge (PC Act)(CBI)-21, Rouse Avenue Court Complex, New Delhi, has left for his heavenly abode on 03.07.2025.

The cremation shall take place today i.e. on 03.07.2025 (Thursday) at 04:00 P.M. at Shri Ram Bagh Cremation Ground, Sheela Bypass, Sonipat Road, Rohtak, Haryana.

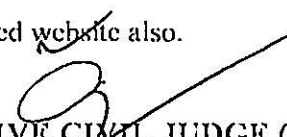
  
(BHARATI AGGARWAL)

ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

No. 24502-24752 /ACJ (Central)/2025 Dated, Delhi the 03 July 2025

Copy forwarded for necessary information and necessary action to:-

1. The I.d. Registrar General, High Court of Delhi, New Delhi.
2. The I.d. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The I.d. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
4. The I.d. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
5. The I.d. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
6. All the I.d. Judicial Officer, Central District, Tis Hazari Courts, Delhi & on Deputation/Diverted Capacity.
7. The I.d. Member Secretary, Delhi State Legal Services Authority, Rouse Avenue District Court, New Delhi.
8. The PS to I.d. Principal District & Sessions Judge (HQs.), Delhi.
9. All the I.d. ACJs of all Courts Complexes of Delhi with the request to circulate the same to the Judicial Officers of their respective districts.
10. Protocol Branch (Central), Tis Hazari Court, Delhi with the direction to bring this circular to the notice of former Judicial Officers through WhatsApp Group.
11. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.
12. R & I Branch for uploading on LAYERS/on Centralized website also.

  
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